

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/117/241/AMR/2019		For hearing	Vemuri Krishna Prasad Vs Sri Sai Annapurna Packaging (India) Pvt Ltd. & (7) Others

**ORDER**

**Present:** None appears for the Petitioners. Mr. S. Nagesh Reddy & Mr. Y.Suryanarayana, Ld. Counsels for the Respondent present.

Nobody is representing the petitioner from the last 2 hearings. For hearing, list the matter on 14.06.2024 as a last chance.

Sd/-  
SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-  
RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)